

(S)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No. 2272/95
MA 2947/95

Date of decision 24-4-1995

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Virender Kumar
s/o Shri Bhagwan Dass
R/o C-II, 186, Lodi Colony,
New Delhi.

..Applicant
(By Advocate Mrs Rani Chhabra)

Vs.

1. Union of India
through its Secretary
Ministry of Communication
Dept. of Telecommunication,
Sanchar Bhawan, N/Delhi
2. Accountant (Reserve)
Office of Divisional Engineer
Rampur (U.P.) Telecommunication.
3. Sub Divisional Officer Telegraph
Rampur (U.P.)

..Respondents

(By Advocate Shri M.M. Sudan)

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

We have heard Mrs. Chhabra and Shri Sudan
counsel for the respondents

2. Both counsel agree that this OA be disposed of
with a direction to the respondents that subject to the
availability of work, they will consider reengaging the
applicant as a casual labourer, in preference to
outsiders and those with overall lesser length of service
equally
This O.A. stands disposed of. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)